3497

- (a) the total amount each State was expected to raise for the Five Year Plan projects year by year;
- (b) the total amount the Centre was expected to contribute to each State, year by year, for the Five Year Plan projects; and
- (c) the names of the projects included in the Plan which had to be abandoned by each State and the reasons for such abandonment?

THE DEPUTY MINISTER IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). The amount has not been worked out year by year.

(c) No such case has been reported by any State.

RECESSION IN PRODUCTION IN INDUSTRIES

301. SHRI B. RATH: Will the Minis ter for Commerce and INDUSTRY be pleased to state which are the in dustries, covered by the first Five Year Plan, which have suffered re cession in production, the extent of such recession and the reason for the recession in each case?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): A statement is attached. [See Appendix VI, Annexure No. 174.]

ALLEGED DESECRATION OF THE SITAKUND TEMPLE IN CHITTAGONG

- 302. SHRI S. BANERJEE: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the famous temple at Sitakund in Chittagong was deslecrated in April last and the image of Virupaksha was broken and removed:
- (b) whether it is a fact that the members of the Shrines Committee intimated the matter to the Deputy High Commissioner of India in Dacca and to the Pakistan authorities: and

(c) what steps Government propose to take to prevent the occurrence of such things in future?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): (a), (b) and (c) Reports to this effect were received by the Deputy High Commissioner at Dacca who took UD the matter with the Government of East Bengal asking them for an immediate enquiry with a view to punishing the culprits and for taking steps to prevent the recurrence of such incidents.

EXPENDITURE UNDER THE FIVE YEAR

- 303. Kumari SHOILA BALA DAS: Will the Minister for PLANNING be pleased to state:
- (a) what is the total amount spent since April 1953 on the first Five Year Plan; and
- (b) what is the contribution of the respective States towards this expenditure?

DEPUTY MINISTER IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). The necessary information has been given at Pages 18-19 and 147 of the Progress Report, a copy of which will be found in the Library of the Council.

PROFIT AND LOSS INCURRED BY THE TALCHER RAILWAY COLLIERY

304. Shri P. C. BHANJ DEO: Will the Minister for PRODUCTION be pleas ed to state the profit or loss incurred by the Talcher Railway Colliery during 1950-51?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): There was a loss of Rs. 5,86,617.

COOCH BEHAR STATE ENCLAVES

305. SHRI S. P. RAY: Will the PRIME MINISTER be pleased to state:

(a) the total number ana area 01 British Indian enclaves in Cooch Behar State and those of Cooch Behar State in British Indian districts on the date of Independence; and

Written Answers

(b) the number, area and population of the aforesaid enclaves 'vhich are now regarded as Indian enclaves in Pakistan and Pakistan enclaves in India?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): (a) Information has been called for from the West Bengal Government and will be placed on the Table of the Council as soon as it is received.

(b) There are 130 Cooch Behar enclaves in the East Bengal territory. Their total area is 20.957 acres and they have a total population of 12,602, Similarly, there are 93 East Bengal enclaves surrounded by West Bengal (Cooclj Behar) territory. There, area is 12,152 acres and their population is approximately 11,000.

EXTRADITION OF OFFENDERS FROM INDIA TO CEYLON

306. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government of Ceylon has asked for extradition of some persons from India for offences alleged to have been committed by them in Ceylon; if so, what is the nationality of each of these persons;
- (b) whether the Government of India have asked the Government of Ceylon for the extradition of any persons from Ceylon for similar reasons; if so, what is the nationality of each of these persons; and
- (c) whether all these persons have been extradited; and, if not, what are the reasons therefor?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS DEFENCE (SHRI

JAWAHARLAL NEHRU): (a) Yes; of six persons. They are of Indian origin and used to reside in Ceylon.

to Questions

- (b) Yes; of one person. He is an
- (c) No; because, there is still no working arrangement between India and Ceylon, for extradition of such persons.

PRODUCTION OF WOOL IN INDIA

- 307. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the 'quantity of wool produced in India in each year from 1948-49 onwards (answei may kindly be given State-wise); and
- (b) whether any target has been fixed for wool production under the Five Year Plan?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. KRrsHNAMACHARi): (a) Actual production of wool during the years in question is not precisely known. A State-wise estimate based on the livestock census, 1951, is given in the statement attached.

(b) No. Sir.

STATEMENT

State-wise estimate (tentative) of wool production bashed on the live-stock census, 1951

State					Production lbs.
Ajmer					482,46
Assam	٠.			١.	neg.
Bhopal			•		26,049
Bihar					999,373
Bilaspur					9,192
Bombay		٠,•			3,264,382
Coorg			•:		_
Delhi				. •	113,146
Himachal	Pra	desh			1,065,757
Hyderaba	d	. •	• •		3,735,835
Kashmir	٠,			٠.	1,049,376